



MOTOR PRIVATE CAR

ADD ON – WORDINGS

Loss of Personal Belongings Clause (IRDAN134RP0004V02200708/A0025V03201011)

Covers loss of personal belongings viz baggage, mobile phone, laptop, clothes, bag etc. belonging to you and your dependant family members from the car by visible means by any peril as insured under the Motor Vehicle Policy, subject to sum insured limit as mentioned in policy schedule.

Conditions:

1. FIR shall be an essential requirement for break in / theft from vehicle cases.
2. Family shall mean your dependants limited to spouse and children.
3. The loss should be intimated immediately to our call centre immediately and duly completed claim form for the loss be submitted 5 days from the date of the call.

Exclusions;

1. Money/cheques/bank drafts/credit/debit cards.
2. Watches, Jewellery, travel tickets, manuscripts, paintings and similar items.
3. Samples

Excess-Rs 1000 each claim
